

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-48/2017/64/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Biswajit Chakraborty,
Special Judge, CBI, Assam,
Addl. Court No.II, Chandmari, Guwahati-3.

Dated Guwahati the rd 3 January, 2023.

Sub: **Earned leave and station leave permission.**

Ref:- Your Letter No. SPL/CBI/Addl.-II/143-2022/656 dated 21.12.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **earned leave for seven days from 06.01.2023 to 12.01.2023 along with station leave permission from the evening of 05.01.2023 till the morning of 17.01.2023** (sufficing 13.01.2023 to 16.01.2023), subject to submission of leave application in prescribed format along with leave admissibility report from the office of the Principal Accountant General (A&E), Assam, Guwahati. Further, you have been asked to hand over charge to the Special Judge, CBI, Additional Court No. I, Chandmari, Guwahati and in his absence to the Special Judge, CBI, Additional Court No. III, Chandmari, Guwahati before proceeding on leave.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-48/2017/65-66-67-68/ dated , 03-01-2023

Copy to:

1. The Principal Accountant General (A&E), Assam, Guwahati, for information.
2. The Special Judge, CBI, Additional Court No. I, Chandmari, Guwahati.
3. The Special Judge, CBI, Additional Court No. II, Chandmari, Guwahati.
4. ✓ The Project Manager, Gauhati High Court, Guwahati.

[Signature]
JT. REGISTRAR (VIGILANCE)